

only against the prescription of a Registered Medical Practitioner.

A statement showing these drugs, the name of the manufacturer and wholesale price is laid on the Table of the House [*Placed in Library See No. LT-6325/66*].

**All-India Audit and Accounts Association**

**5528. Shri N. Dandekar :**  
**Shri Gulshan :**  
**Shri P. H. Bheel :**

Will the Minister of Finance be pleased to state:

(a) whether the All-India Audit and Accounts Association has elected its office bearers and communicated the same to Government;

(b) if so, whether recognition to the Association has been accorded; and

(c) if not, why?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir. Office bearers have been elected in a Conference of the Association held from 27th March, 1966 to 1st April, 1966. The names of office bearers have been communicated to Government in a letter dated the 8th April, 1966.

(b) No, Sir.

(c) The Central Civil Services (Recognition of Service Associations) Rules 1959 under which recognition could be granted to employees' associations have become void as a result of a decision by the Supreme Court. There is, therefore, at present no power left with the Government to grant recognition to the Association till new rules are finalised.

The question of grant of *de facto* recognition to the Association is, however, under consideration.

**Edamulayar Scheme**

**5529. Shri Vasudevan Nair:**  
**Shri Warrior:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Kerala Government have taken any final decision on Edamulayar Scheme proposed to assure steady and continuous flow of water in the Periyar river after the Idikki Scheme is commissioned;

(b) if not, the reasons for the delay; and

(c) by what time a final decision will be taken?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) No.

(b) and (c). The project report is being revised by the Kerala State Electricity Board.

**Idikki Hydro-Electric Project**

**5530. Shri Vasudevan Nair :**  
**Shri Warrior:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal to form a Control Board for the Idikki Hydro-Electric Scheme in Kerala State; and

(b) if so, the reasons therefor?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) Yes.

(b). The main objectives of setting up a Control Board for Idikki H. E. Project are:

(i) to ensure efficient, economical and early execution of the project.

(ii) to provide superior overall direction and control over the execution of the project.